

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 31st May, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 142/2017(CZ) (M.A.No.506/17)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
2.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
3.	Original Application No. 16/2018(CZ)	Bhagwat Narayan Sharma Vs State of Madhya Pradesh & 3 Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	
5.	Appeal No. 09/2018(CZ) (M.A.No.70/18) (M.A.No.71/18)	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
6.	Appeal No. 10/2018(CZ) (M.A.No.72/18) (M.A.No.73/18)	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
7.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
AFTER NOTICE				
8.	Original Application No. 148/2017(CZ)	Alok Dubey Vs State of Chhattisgarh & 4 Ors.	Mr. Ritwik Dutta, Adv. Mr. I.B.Shastri, Adv. Mr. Siddarth chouhan, Adv.	
FOR COMPLETION OF PLEADING				
9.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	
10.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	

11.	Original Application No. 117/2016(CZ) (M.A.No.457/17) (M.A.No.48/18)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
FOR HEARING				
12.	Original Application No. 319/2014(CZ) (M.A.No.06/18)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty, Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 31-05-2018 shall be adjourned to 20-07-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in